

**RAJASTHAN HIGH COURT, JODHPUR****ORDER**

No.Estt.(RJS)/170 /2013

Date :23.12.2013

**I**

**MS. KAMAL DUTT**, an officer in the District Judge Cadre, whose services have been repatriated from the post of **Judge, Family Court, Ajmer** vide Government Order No F.9(1)Nyay/89 dated 23.12.2013, is hereby transferred/ posted as **District & Sessions Judge, Dungarpur** with immediate effect.

**II**

**SHRI ABHAY CHATURVEDI**, an officer in the District Judge Cadre, whose services have been repatriated from the post of **Member Secretary, Rajasthan State Legal Service Authority, Jaipur** vide Government Order No F.8(7)Law-2/90/Part-I/177 dated 23.12.2013, is hereby transferred/ posted as **District & Sessions Judge, Chittorgarh** with immediate effect.

**III**

**Shri KUNJ BIHARI KATTA**, an officer in the District Judge Cadre, presently posted as **District & Sessions Judge, Chittorgarh**, who has been posted/appointed as **Member Secretary, Rajasthan State Legal Service Authority, Jaipur** vide Government Order F.8(7)Law-2/90/Part-I/177 dated 23.12.2013, is hereby relieved with immediate effect to join his new assignment.

**Note:**

1. Officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.

BY ORDER,


  
REGISTRAR GENERAL

No.Estt.B2(v)1/2013/19116

Date : 23.12.2013

Copy forwarded to the following for information and necessary action :-

- 1.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 2.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 3.The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
- 4.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 5.The Accountant General, Rajasthan, Jaipur.
- 6.The Registrar (Mg.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
- 7.The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.

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8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All the District & Sessions Judges/PO. all tribunals.
12. Concerned Officers/Courts/Treasury Officers.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

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Conf./Accounts/General/  
Sub.Court/Statistics/  
RJS Leave/Jr.Actt./  
Building Cell



**REGISTRAR GENERAL**